

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“A” BENCH : BANGALORE**

**BEFORE SHRI N. V. VASUDEVAN, VICE PRESIDENT AND  
MS. PADMAVATHY S, ACCOUNTANT MEMBER**

ITA No.591/Bang/2022
Assessment Year : 2020-21

M/s. DKMS BMST Foundation India, New Thippasandra Main Road, HAL III Stage, Bengaluru – 560 075. <b>PAN : AAGCB 4824 Q</b>	Vs.	ACIT, Circle – 1(1)(1), Bengaluru.
APPELLANT		RESPONDENT

Assessee by	:	None
Revenue by	:	Shri. V. S. Chakrapani, CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	01.09.2022
Date of Pronouncement	:	07.09.2022

**ORDER**

*Per N. V. Vasudevan, Vice President*

This assessee has filed a letter seeking to withdraw the appeal as the relief sought in the appeal has already been allowed to the assessee by the Department. Hence, the permission to withdraw the appeal is granted and the appeal is dismissed as withdrawn.

2. In the result, appeal of the assessee is dismissed as withdrawn.

*Pronounced in the open court on the date mentioned on the caption page.*

Sd/-

**(PADMAVATHY S)**  
**ACCOUNTANT MEMBER**

Sd/-

**(N. V. VASUDEVAN)**  
**VICE PRESIDENT**

Bangalore,  
Dated: 07.09.2022.  
/NS/\*

Copy to:

- |               |               |
|---------------|---------------|
| 1. Appellants | 2. Respondent |
| 3. CIT        | 4. CIT(A)     |
| 5. DR         | 6. Guard file |

By order

Assistant Registrar,  
ITAT, Bangalore.